NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE** & PHONE NUMBER NO. REPRESENTATION TO WHOM ADITYA PATEL

95351951/05

2. MR. VIKRAM TRIVEDI L'DELWIESS ARC.

KHER AMBALAL

2-Co.,

3. MB. SUCHLITRA VALJEE.

9820082993.

Svayes.

ORDER

Counsel for Petitioner is present. Junior Counsel for Respondent is also present. Heard the reply given by Counsel for Petitioner. Junior Counsel is directed to file written submissions. He can give reply/clarification on the points raised in the reply. List it on 08/02/2018.

Member (T)

Member (J)